

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2243
ANSWERED ON:22.08.2013
APPOINTMENT ON COMPASSIONATE GROUNDS
Gowda Shri D.B. Chandre;Jeyadurai Shri S. R.

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of applications for appointment on compassionate ground pending with the Railways as on date, zone-wise;
- (b) the reasons therefor and the time by which these are likely to be disposed of;
- (c) whether the Railways have made provisions of such appointment for the dependents of Group-D employees seeking voluntary retirement;
- (d) if so, the details and the present status thereof; and
- (e) the steps taken/being taken by the Railways to expedite the process of such appointments to the kins of those who lost their lives while in service?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) and (b): The information is being collected and will be laid on the Table of the House.

(c) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (c) TO (e) OF UNSTARRED QUESTION NO. 2243 BY SHRI S.R. JEYADURAI AND SHRI D.B. CHANDRE GOWDA TO BE ANSWERED IN LOK SABHA ON 22.08.2013 REGARDING APPOINTMENT ON COMPASSIONATE GROUNDS.

(c): No, Madam. Compassionate appointment is admissible only in cases of Railway employees dying in harness or those who retire on medical grounds.

(d): Does not arise.

(e): Each and every case of compassionate appointment is dealt with and disposed expeditiously to save the family of the ex-employee from any hardship. With a view to expedite appointment on compassionate ground the following steps have been taken:

(i) Welfare Inspectors are deputed to contact the family members and to conduct enquiry into the details as soon as the applications are made.

(ii) Constant monitoring is done by Divisional Personnel Officers/Senior Divisional Personnel Officers at the Divisional level and by Chief Personnel Officers at the Head Quarter level and also by the Heads of Personnel Branch in other units.

(iii) Selections for determining the suitability of the applicants are conducted regularly.

(iv) Compassionate appointment Adalats are also held periodically to settle the grievances regarding appointment on compassionate grounds.

(v) The position regarding compassionate appointment is also reviewed by the Railway Board regularly.